GOVERNMENT OF INDIA MINISTRY OF INFORMATION AND BROADCASTING

LOK SABHA UNSTARRED QUESTION NO.3268 (TO BE ANSWERED ON 13.03.2020)

AMENDMENT IN CABLE TELEVISION NETWORK (REGULATION) ACT

3268. SHRI VINAYAK RAUT: SHRIMATI REKHA VERMA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government proposes to make amendments in

Cable Television Network (Regulation) Act;

- (b) if so, the details thereof; and
- (c) if not, the reasons therefor ?

ANSWER

THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE AND MINISTER OF INFORMATION AND BROADCASTING; AND MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAKASH JAVADEKAR)

(a) to (c) : Government has proposed certain amendments to the Cable Television Networks (Regulation) Act,1995 which have been placed on the website of Ministry of Information and Broadcasting <u>www.mib.gov.in</u>, for inviting comments/ suggestions from general public/ stakeholders.

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